	(F	iling under clause (d	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Persor	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	149691765	3	115078930	14.80	33438941	34612835	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	6	190672622	5	135173061	17.39	0	55499561	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	17	84227545	17	0	0.00	0	84227545	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	63	19573602	63	14092742	1.81	0	5481060	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	585513185	2	98615604	12.69	470162024	16735557	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	203	1543533887	178	413376202	53.17		1061981261	65043473	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	3597375	2	1053212.00	0.14	0	1273624	0	<u>Annexure 9</u>
Total		297	2576809981	270	777389751	100.00	503600965	1261081782	65043473	